

- (vi) To ensure that adequate preparations are made for the next Conference ; and
- (vii) To raise such funds as are necessary for the task in hand and to present proper accounts to the next Conference.

(b) The steps taken by the Government to encourage closer coordination between large-scale industries and small units in our country are enumerated below :

- (i) The small-scale Industries Development Organisation maintains close and continuous liaison between large-scale enterprises and the small-scale units. On the one hand the SSIDO identifies competent small-scale units which can supply ancillary stores to specified large-scale enterprises and, on the other, it identifies the various types of parts, components and sub-assemblies which can be produced efficiently by small-scale units.
- (ii) Ancillary units are encouraged to avail themselves of all the services and facilities under the small-scale industries development programme such as free technical assistance and management advice, common service facilities, credit facilities, hire-purchase of machinery, accommodation in Industrial Estates etc.
- (iii) The inter-dependence of development of ancillary units in the small-scale sector and the development of large-scale industrial enterprises has been highlighted in the recommendations of the "Seminar on the development of ancillary industries" held at Bangalore in April, 1970 and at Ranchi in November, 1970. These recommendations are being implemented in order to facilitate rapid development of ancillary units in the small-scale sector on a planned basis.

### Power shortage in Calcutta

\*656. SHRI SOMNATH CHATTERJEE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware that there has been an extensive load shedding in the Calcutta area in the recent past and if so, the reasons for the same ;

(b) whether the Damodar Valley Corporation is in a position to meet the requirements of Calcutta Electric Supply Corporation Ltd., for the supply of electricity ;

(c) if so, whether there has been any failure on the part of the Damodar Valley Corporation to supply electricity to the Calcutta Electric Supply Corporation Ltd., according to its need ; and

(d) if the answer to Part (c) above be in the affirmative, the reasons for the same and reaction of Government thereto ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (d). There has been load shedding in the Calcutta area in May and June 1971 in various degrees extending up to about 110 MW. Power Supply to this area is given by the Calcutta Electric Supply Corporation, which obtain about 170 MW from West Bengal State Electricity Board and about 100 MW from the Damodar Valley Corporation, besides about 280 MW of their own generation, to meet the load requirements of the order of 550 MW. The load shoddings were necessitated due to reduction in the supplies obtained from the West Bengal State Electricity Board and the D.V.C. during certain periods. The D.V.C have normally been in a position to meet the supplies committed by them to C.E.S.C. However, during the first week of June, 1971, there was some operational trouble in the generating unit of D.V.C. at Chandra-pura which necessitated reduction in the power supply from D.V.C. to Calcutta to the extent of about 40 MW. This was restored by 5th June, 1971.

The main cause of load shedding in the recent past has been due to reduced availability in the power from the West Bengal State Electricity Board on account of maintenance as well as forced shut-downs at Bandel and Durgapur

(DPL) thermal power stations which were prolonged due to staff and labour trouble. This included 'work to rule' tactics adopted by engineers as well as operation and maintenance staff at the Power Stations. On 3rd June, 1971, supply from West Bengal State Electricity Board was interrupted on account of faults caused by lightning and delay in re-commissioning of the generating units at Bande' thereafter.

**Dispute between Tamil Nadu and Kerala over Siruvani Water**

\*658. SHRI P. NARASIMHA REDDY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the dispute between the Tamil Nadu and Kerala regarding the Siruvani waters has been settled ; and

(b) if so, the main terms of agreement ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). At an inter-State meeting held in May, 1969 the Kerala and Tamil Nadu Governments accepted in principle that a reservoir of suitable capacity should be constructed on the Siruvani by the Government of Kerala, at the cost of and in accordance with the designs and specifications of Tamil Nadu Government to enable reliable drinking water supply of 1.3 TMC to Coimbatore, and that construction of the project might be proceeded with after the details were worked out.

The Government of Kerala have reported that they had examined the Project Report prepared by the Government of Tamil Nadu in this regard and had made certain technical suggestions, and that revised plans and estimates are recently awaited from the Government of Tamil Nadu.

A draft of the agreement to be executed between the two Governments is pending finalisation. One meeting has already been held to discuss the draft and a further meeting has to be held to discuss it further and finalise it.

**मध्य प्रदेश में सुकता बांध का निर्माण**

2703. श्री गंगा चरण दीक्षित : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के पूर्वी निमाड़ जिले में

सुकता बांध का निर्माण करने के लिए मध्य प्रदेश सरकार द्वारा दी गई सिंचारिशों पर केन्द्रीय सरकार ने क्या निर्णय किया है ;

(ख) प्रारम्भिक कार्य कब तक शुरू हो जाएगा ; और

(ग) निर्माण कार्य शुरू करने में विलम्ब के क्या कारण हैं ?

सिंचाई और विद्युत् मन्त्रालय में उपमन्त्री (श्री बंजनाथ कुरील) : (क) से (ग). मध्य प्रदेश सरकार ने 1968 में 6.32 करोड़ रुपये की लागत पर सुकता परियोजना का प्रस्ताव रखा था। बृहन्नगर, अक्टूबर, 1969 में उन्होंने सूचित किया कि एक मध्यम स्कीम बनाने के लिए वह इस स्कीम का संशोधन कर रही है। यह संशोधित स्कीम अभी तक राज्य सरकार से प्राप्त नहीं हुई है।

**मध्य प्रदेश में ग्राम विद्युतीकरण योजनाएं**

2704. श्री गंगा चरण दीक्षित : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश सरकार द्वारा केन्द्रीय सरकार को भेजी गई ग्राम विद्युतीकरण सम्बन्धी योजनाओं की, जिनका वित्तपोषण ग्राम विद्युतीकरण निगम द्वारा किया जाएगा, मुख्य-मुख्य बातें क्या हैं ; और

(ख) उन पर सरकार का क्या कार्रवाई करने का विचार है ?

सिंचाई और विद्युत् मन्त्रालय में उपमन्त्री (श्री बंजनाथ कुरील) : (क) और (ख). मध्य प्रदेश राज्य बिजली बोर्ड ने ग्राम विद्युतीकरण निगम को अब तक 19 ग्राम विद्युतीकरण स्कीमें भेजी हैं। इनमें से पांच स्कीमें, 331.396 लाख रुपये को ऋण सहायता समेत, निगम ने स्वीकार कर दी हैं। एक स्कीम, जो व्यवहार्यता के मानदंड के अनुसार सन्तोषजनक नहीं थी, वापिस कर